

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-5/2020/ 7789 /A

From :- Shri Romen Baruah,
Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To,
The Registrar
Gauhati High Court
Itganagar Permanent Bench, Naharlagjun
Arunachal Pradesh

Dated Guwahati the 09/09 September, 2022

Sub: **Permission to visit Thailand**

Ref:- Letter No. HC(IB)-VIG/01/2022 dated 31.08.2022

Sir,

With reference to the above, I am directed to inform you that, Miss Sonia Ketan, Judicial Magistrate First Class-cum-Civil Judge (Jr. Division), Yupia, Papum Pare District may travel to Thailand only during Court holidays.

Thanking you.

Yours faithfully,

scf

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2020/ 7750-7751 /A. Dated 09/09/2022
Copy forwarded to :

1. Miss Sonia Ketan, Judicial Magistrate First Class-cum-Civil Judge (Jr. Division) Yupia, Papum Pare District Arunachal Pradesh for information with referrence to her letter dated 30.08.2022..
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to send the letter by E-Mail to the officer concerned.

scf

REGISTRAR (VIGILANCE)

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